

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

27.05.2008.

CP 16/2008 (OA No. 393/2007)

Mr. B.R. Rana, Counsel for applicant.

Mr. T.P. Sharma, Counsel for respondents.

This Contempt Petition has been filed by the applicant stating therein that the respondents have not complied with the order dated 14.02.2008. Since we have ~~recalled~~ that this order dated 14.02.2008, without expressing any opinion on the merit of the case, we are of the view that no notices be issued at this stage.

Accordingly the Contempt Petition stands disposed of.


(J.P. SHUKLA)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

AHQ

13/02/08
27/05/08